CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/179/2021

This the 02nd day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Sajad Ahmad Malik (Age:22 years), S/o Late Abdul Karim Malik, R/o
Ranger, Chadoora, District Budgam.
Applicant
Advocate: M/s A.R. Bhat-Not Present)
<u>Versus</u>
Union of India through Defence Secretary, Central Secretariat, New
Delhi
2. Chief Engineer 31 Zone, Pin-914631, C/o 56 APO.
3. Major Garrison Engineer, C/o 56 APO.
Respondents
Advocate: Mr. Raiesh Thappa, ld Deputy Advocate General)



ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 14.01.2021, no one had joined the conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing this matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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